

**The Recruitment Rules for the Post of Foreman (Offset Process) in the  
Tripura Government Press under GA (Printing & Stationery) Department,  
Govt. of Tripura.**



TRIPURA



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PART- I—Orders and Notifications by the Government of Tripura.  
The High Court, Government Treasury etc.

Government of Tripura  
G. A. (Printing & Stationery) Department

No.F.1(65)-PTG/2006/3573

Dated ,Agartala, the 26th August, 2008.

NOTIFICATION

In exercise of the powers conferred by proviso to article 309 of the Constitution the Governor, Tripura hereby makes the following rules regulating the method of recruitment to the post of Foreman (Offset Process) in the GA (Printing & Stationery) Department namely:-

1. Short title and commencement:-

( i ) These rules may be called the Recruitment Rules for the post of Foreman (Offset Process), GA(Printing & Stationery) Department, Government of Tripura.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. The name of the post(s) shall be as specified in Column-1 of Schedule annexed hereto.

3. Number, Classification and scale of pay:-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed hereto.

4. Method of Recruitment, age limit , qualification , etc.

The method of recruitment to the said post, age limits, qualifications and other matters relation to the said post shall be as specified in columns 5 to 13 of the said Schedule.

5. Disqualifications:

No person-

(a) who has entered into or contracted a marriage with a person having spouse living; or

(b) who having a spouse living, has entered into or contracted a marriage with any person shall be eligible for appointment to the said post:

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. Power to relax :-

Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**7. Savings :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provide for the Scheduled Castes, the Scheduled Tribes, Ex-serviceman and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name  
of the Governor,

P. Deb Barman

Commissioner  
Government of Tripura

**SCHEDULE**

**RECRUITMENT RULES FOR THE POST OF FOREMAN (OFFSET PROCESS)**

1. Name of the post(s) : Foreman (Offset Process )
  2. No. of post(s) : 1(one) plus additional posts as and when created.
  3. Classification : Group-“C “ Non-Gazetted (Technical).
  4. Scale of pay : Rs.5500--150—7750—175—9500—200--  
10,700/- subject to revision by the Govt. from  
time to time
  5. Method of recruitment whether : By promotion failing which by direct  
by direct recruits or by promotion  
or by deputation/transfer and  
percentage of the vacancies to be  
filled by various methods.
  6. Age limit for direct recruitment : 18 to 37 years. Upper age limit is relaxable by  
5 (five) years in case of ST/SC/PH/ candidates  
and Government servants, provided that the  
SC/ST/PH/Government Servants shall not get  
this relaxation over and above the general  
relaxation of 5 years available to them.
- Educational and other : ESSENTIAL:  
qualification required for direct  
recruitment
- i) Madhyamik or its' equivalent examination pass.
  - ii) Diploma in Printing Technology from a recognized Institution.
  - iii) 5(five) years experience in supervisory works in modern Offset Printing Press with knowledge of multicolour printing jobs.

- 8 Whether age and educational qualifications prescribed for the direct recruitment will apply in Case of promotees. : No.
- 9 Whether selection post or Non-selection post. : Selection.
- 10 Period of probation ,if any : 2(two) years.
- 11 In, case of recruitment by promotion/deputation/transfer, grade from which promotion/deputation/transfer is to be made. : By promotion from combined seniority of Chargeman (Etcher /D.T.P /Cameraman / Platemaker /Artist-cum-Impositor/ Metal Printer-cum-Retoucher/ Retoucher) having 5(five) years service in the Grade/Post..
- If a D.P.C. exists, what is its composition : Group-'C' D.P.C. constituted for the purpose.
- 13 Circumstances in which T.P.S.C. is to be consulted in making recruitment. : As required under the T.P.S.C. (Exemption from consultation) regulations, 1973.
14. Repeal: Notified Recruitment Rules for the post of "Foreman (Block making Unit)" vide No.F.1(22)/PTG/80/5019 dt.29.04.1981 stand repeal.

P. Deb Barman  
Commissioner  
Government of Tripura